

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.08.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/88/9/2024
NAME OF THE COMPANY	Everest Organics Ltd
NAME OF THE PETITIONER(S)	Shika Enterprises
NAME OF THE RESPONDENT(S)	Everest Organics Ltd
UNDER SECTION	u/s 9 of IBC

ORDER

Present: Ld. Counsel Mr. V. Appa Rao for the Operational Creditor.
Ld. Counsel Mr. Kailash Nath P.S.S for the Corporate Debtor.

For filing counter, **matter is adjourned to 22.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)